



**Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.**

**Notification
Srinagar, the 27th of July, 2017**

SRO 311 .- In exercise of the powers conferred by section 6 read with section 7 of the Jammu and Kashmir Criminal Law (Amendment) Act, 1958 (Act No. III of 1958) and in supersession notification SRO 10 dated 12-01-2017 on the subject, the Government hereby appoint Shri Mohan Lal, District Judge as Special Judge, Anti-corruption for trial of CBI cases at Jammu.

By order of the Government of Jammu and Kashmir.

**Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.**

Dated: 27 -07-2017.

NO: LD(A)2001/148-II

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Government, Home Department.
4. Commissioner Vigilance, J&K, Srinagar.
5. Commissioner/Secretary to Government, General Administration Department.
6. Registrar General, J&K High Court, Srinagar.
7. Principal Secretary to Hon'ble Chief Justice J&K High Court, Srinagar.
8. Principal District and Sessions Judge, _____.
9. Director, Archives, Archaeology and Museums, J&K, Srinagar.
10. Concerned Judicial Officers.
11. Director Litigation, Jammu/Kashmir
12. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
13. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
15. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
16. In charge Website, Department of Law Justice and Parliamentary Affairs.
17. SRO section, Department of LJ&PA (w. 7. s.c).
18. Concerned file.

**(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&PA**

27.7.2017